

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/72/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The District & Sessions Judge,  
Nagaon.

Dated Guwahati the 5<sup>th</sup> January, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- No. DJN/9386 dtd. 29.12.2020

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti. Jyotshna Das, Chief Judicial Magistrate, Nagaon regarding granting of casual leave on 31.12.2020 along with station leave permission, with her official vehicle, at her own cost, from the evening of 30.12.2020 till the morning of 02.01.2021, has been granted, subject to availability of casual leave in her credit for the year 2020.

Yours faithfully,


sd/-

**JT.REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-37/2013/73-1A dated 5-1-2021

Copy forwarded for information to:

1. Smti. Jyotshna Das, Chief Judicial Magistrate, Nagaon.
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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